

SALTPETRE.

ACT No. XXIX. OF 1854.

[Received assent of G. G. on the 18th November, 1854.]

1. Prohibits exportation of Saltpetre till otherwise ordered by G. G. in C.
2. Renders liable to seizure Saltpetre attempted to be exported in contravention of this Act.

An Act to prohibit the Exportation of Saltpetre to certain Ports in Europe.

Whereas it is expedient that the exportation of Saltpetre to any port on the Continent of Europe North of Dunkirk should be prohibited during the continuance of hostilities between the Allied Powers and the Emperor of Russia; It is enacted as follows:

I. It shall not be lawful, until the Governor General of India in Council shall otherwise order, to export Saltpetre from any part of the Territories in the possession and under the Government of the East India Company, to any port on the Continent of Europe North of Dunkirk.

Export of Saltpetre from India to any European Port North of Dunkirk, prohibited.

II. If any person attempt to export Saltpetre contrary to the provisions of this Act, the same shall be seized and confiscated.

Penalty.